

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 9th March 2021

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/127/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AJITH NAGAPPAN NAIR RADHAMONY & ANOTHER
NAME OF RESPONDENTS	:	AMRUTHAMGAMAYA NATURE CARE AND LEISURE PVT.LTD. & 4 OTHERS

Counsel for the petitioner(s):

Name of Counsel		Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel		Designation	Phone No.	Email	Signature

Office Notes

Video Conference

9th March 2021

ORDER

CP/127/KOB/2019

Learned PCS for the Petitioners Shri Bijoy P. Pulipra appeared through VC. Learned counsel for R1 to R3 Shri S. Eshwar, learned counsel for R4 Shri Gokul RI and learned counsel for R5 Shri Zibi Jose appeared through VC. Arguments heard in part. List for further arguments on 30.3.2021 at 2.30 pm

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9/3

Sd/-
Ashok Kumar Borah
Member (Judicial)